

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA. NO. 1235 OF 2018 IN
APPEAL NO. 10 OF 2017**

Dated: 22nd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

**West Bengal Electricity Distribution Company Ltd.
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-3
Mr. Rajiv Yadav for R-4

ORDER

List the IA No. 1235 of 2018 for hearing on **29.10.2018.**

(S. D. Dubey)
Technical Member
ts/mk

(Justice Manjula Chellur)
Chairperson